

Central Administrative Tribunal
Principal Bench: New Delhi

(47)

CP No.425/2002 In
OA No.1456/2002

This the 14th day of November, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

B.K. Singh
Working as Sub-Inspector
in Delhi Police and presently posted
at IGI Airport
New Delhi.

-Petitioner

(By Advocate: Shri M.K. Gaur, proxy for
Shri S.K. Gupta)

Versus

1. Shri R.S. Gupta,
Commissioner of Police,
Police Headquarters,
MSO Building IP Estate,
New Delhi.

-Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for respondents has submitted copy of the order issued by the respondents dated 23.9.2002 in compliance of Tribunal's order dated 14.9.2000 (copy placed on record).

2. Learned proxy counsel for the petitioner submits that he has been instructed to say that the petitioner is satisfied with the order passed by the respondents dated 23.9.2002.

3. In view of the above, CP-425/2002 is dismissed. Notices issued to the alleged contemners are discharged. File be consigned to the record room.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.